

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 23rd APRIL, 2024, 10:30 A.M.

**IA (IBC)/12/GB/2024
In CP (IB)/22/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Indian Bank (Erstwhile Allahabad Bank) Vs Rabi Kumar Jain (PG)
Under Section	U/s 95(1) of IBC, 2016

For Petitioner (s) : Mr. M. Sharma, Adv.

For Respondent (s) : Ms. P. Bhagat, Adv.

RP : Mr. Purshotam Gaggar, RP in person

ORDER

IA (IBC)/12/GB/2024

Ld. RP Mr. P. Gaggar is present in person. FC is represented by Ld. Counsel Mr. M. Sharma. Ld. Counsel Ms. P. Bhagat is present for Respondent/ Personal Guarantor, who states that she could not file her reply as she could not obtain instructions from her client. Seeks further 1 week time to file objections. In consideration of the submissions, time to file objections enlarged by 1 week from today as a last chance.

RP Report taken on file and accordingly this application is **disposed of**.

List the main petition for arguments on **14.05.2024**.

CP (IB)/22/GB/2023

In view of Order passed today in **IA (IBC)/12/GB/2024** matter adjourned to **14.05.2024** for arguments.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)